

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 144(ND)14
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2016**

NAME OF THE COMPANY: M/s. Sh. Surender Singh V/s. M/s. Avanj Buildtech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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NPS CHAWLA, ADV.
SUJOY DATTA, ADV

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Respondents
1 & 2

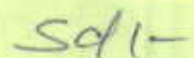


SINRAN Tyot Singh For PETITIONERS 

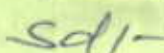
ORDER

The valuation report has been filed.

2. Ld. Counsel for the petitioner wishes to file his objection. Let the same be filed within one week from today.
3. To come up on 10.08.2016.



(Ina Malhotra)
Member Judicial



(R. Varadnagarajan)
Member Judicial